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WP-39565-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 29th OF OCTOBER, 2025

WRIT PETITION No. 39565 of 2025

SWAMI VIVEKANAND PARAMEDICAL COLLEGE PANNA M. P.

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Sanjay Agrawal - Senior Advocate with Shri Arpit Agrawal - Advocate for petitioner.

Ms. Janhavi Pandit - Additional Advocate General with Shri Abhijeet Awasthy - Additional Advocate for respondent/State.

Shri Prateek Rusia - Advocate for respondent no.2.

Shri Vikram Johri - Advocate for respondent no.3.
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WITH

WRIT PETITION No. 42296 of 2025

*MAHAVEER PARAMEDICAL KATNI THROUGH DIRECTOR SHRI
SHOBHIT JAIN*

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Sanjay Agrawal - Senior Advocate with Shri Arpit Agrawal - Advocate for petitioner.

Ms. Janhavi Pandit - Additional Advocate General with Shri Abhijeet Awasthy - Additional Advocate for respondent/State.

Shri Prateek Rusia - Advocate for respondent no.2.

Shri Vikram Johri - Advocate for respondent no.3.
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WRIT PETITION No. 38021 of 2025

MIRACLE PARAMEDICAL COLLEGE



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WP-39565-2025

*Versus****THE STATE OF MADHYA PRADESH AND OTHERS***

Appearance:

Shri Sanjay Agrawal - Senior Advocate with Shri Arpit Agrawal - Advocate for petitioner.

Ms. Janhavi Pandit - Additional Advocate General with Shri Abhijeet Awasthy - Additional Advocate for respondent/State.

Shri Prateek Rusia - Advocate for respondent no.2.

Shri Vikram Johri - Advocate for respondent no.3.

WRIT PETITION No. 38026 of 2025***CHARAK INSTITUTE OF MEDICAL SCIENCE****Versus****THE STATE OF MADHYA PRADESH AND OTHERS***

Appearance:

Shri Sanjay Agrawal - Senior Advocate with Shri Arpit Agrawal - Advocate for petitioner.

Ms. Janhavi Pandit - Additional Advocate General with Shri Abhijeet Awasthy - Additional Advocate for respondent/State.

Shri Prateek Rusia - Advocate for respondent no.2.

Shri Vikram Johri - Advocate for respondent no.3.

WRIT PETITION No. 38028 of 2025***SAI COLLEGE OF NURSING AND PARAMEDICAL SCIENCE****Versus****THE STATE OF MADHYA PRADESH AND OTHERS***

Appearance:

Shri Sanjay Agrawal - Senior Advocate with Shri Arpit Agrawal - Advocate for petitioner.

Ms. Janhavi Pandit - Additional Advocate General with Shri Abhijeet Awasthy - Additional Advocate for respondent/State.

Shri Prateek Rusia - Advocate for respondent no.2.

Shri Vikram Johri - Advocate for respondent no.3.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice



1. These petitions impugn action of the respondents in demanding alleged remaining fees from the petitioners' college on the enhanced seats.
2. Learned counsel appearing for the petitioners College as well as Madhya Pradesh Medical Science University submit that in a similar circumstances by order dated 31.08.2024 in Writ Petition No.25783 of 2024 (titled *Pratyash College of Paramedical Run by Dr. Mukesh Giri Goswami Shekshanik and Charitable Society and Others Vs. State of M.P. & Others*), a Division Bench of the Indore Bench has permitted the students of the said college to be permitted to participate in the examination by issuing enrollment numbers forthwith subject to depositing of the demanded amount in two installments.
3. It is agreed that similar order be passed in present case also on the petitioners depositing the balance fees as demanded by the respondents university in two installments i.e. 50% on or before 28.11.2025 and the balance 50% on or before 31st January, 2026. On the petitioners' institute depositing 50% of the amount, the students would be permitted to participate in the examination by issuing enrollment numbers. However, the result of the students shall not be declared till the time the entire arrears are deposited by the petitioners.
4. Accordingly, petition is disposed of in the above consensual terms.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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